

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 04.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.116/9/HDB/2020
NAME OF THE COMPANY	Maruti Rich Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Arham Iron & Steel Industries
NAME OF THE RESPONDENT(S)	Maruti Rich Ventures Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Mr. Abhay Kumar Jain, counsel for the Petitioner appeared through video conference. He is directed to issue notice to the other side for their appearance and for making submissions and file proof of service in the Registry through email.
3. Put up the matter on 24.12.2020.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL